

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 42/(MAH)/2013  
CA. No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: Shri. Ashvin Morarjee Shah  
V/s  
M/s. Satelite Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241-242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

CP No.42/397-398/CLB/MB/MAH/2013

At request of the Junior appearing on behalf of the Respondents, list this  
matter for hearing on 24.2.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)